[17 December, 1999] RAJYA SABHA

(d) to (f) As the Mahidpur Road Sugar mill belongs to M.P. State Industries Corporation Ltd., a State Government undertaking, necessary action for re-starting this sugar are to be taken by the said corpn./State Government of Madhya Pradesh.

Stockpiles of Jaggery in A.P.

1697. SHRI K.M. SAIFULLAH: Will the Minister of CON-SUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Jaggery traders in Andhra Pradesh are stuck with huge stockpiles of over 3000 tonnes; and

(b) if so, the steps proposed to help the farmers in disposing of the stocks?

THE MINISTER OF STATE IN THE MINISTRY OF CON-SUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREE NIVASA PRASAD): (a) and (b) Jaggery or gur is a cottage industry product and Government does not monitor the stocks of jaggery with the traders etc.

Office Building for district fora Maharashtra

1698. SHRI V.N. GADGIL: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Maharashtra Government has requested by its D.O. letter CPA-1096/152/CR/3621.CP.4 dated August 31, 1998 for frant of about Rs. 3 crores for construction of Office buildings for districts fora, set-up under the Consumer Protection Act, 1986; and

(b) if so, who no amount has been paid so far?

THE MINISTER OF STATE IN THE MINISTRY OF CON-SUMER AFFAIRS AND PUBLIC DISTRBUTION (SHRI V. SREE NIVASA PRASAD): (a) and (b) Yes Sir, To supplement Maharashtra Government's efforts, the Central Government has released a financial assistance of Rs. 3.6 crores under one-time grant scheme to strengthen the infrastructure of one State Commission and 31 district fora which were functioning in Maharashtra at the time of

L'HISTERIA CA